

CAUSE LIST OF THE COURT OF SRI VINAYAK MAYANAVAR. PRL. CIVIL
JUDGE AND JMFC., HOSAKOTE FOR THE DAY 15.10.2020 at 2.45 PM

HEARING

1. Crl.Misc. 138/2016
2. Crl.Misc. 9/2017
3. Crl. Misc. 12/2020
4. Crl. Misc. 213/2020
5. Crime 311/2020 HPS
6. OS 84/2012
7. OS 404/2012
8. OS 298/2014
9. OS 240/2017
10. OS 160/2020
11. OS 202/2020
12. OS 216/2020
13. OS 232/2020
14. OS 233/2020
15. OS 234/2020
16. OS 235/2020

JC MATTER

17. Crime 409/2019 HPS
18. Crime 200/2020 HPS

ARGUMENTS

~~19. OS 62/2014~~

Note : Cases at Sl.No. 13 to 16 represented by Sri H.R. Advocate, Hosakote

Hosakote

Dated: -14.10.2020


Prl. Civil Judge & JMFC.,
Hosakote

Note:

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social istancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.

CAUSE LIST OF THE COURT OF SRI GIRISHA.R.B., ADDL. CIVIL JUDGE
AND JMFC., HOSAKOTE FOR THE DAY 15.10.2020

MORNING SESSION	AFTERNOON SESSION
<p style="text-align: center;">EVIDENCE</p> <ol style="list-style-type: none">1. CC 362/20102. CC 157/2012 C/W Crl. Misc. 42/20173. CC 1132/20124. CC 262/20135. CC 453/2013	<p style="text-align: center;">HEARING</p> <ol style="list-style-type: none">15. CC 1399/201116. CC 1181/201417. CC 1653/201418. CC 1287/201419. OS 15/201420. OS 241/201621. OS 19/201822. OS 179/202023. OS 195/2020
<p style="text-align: center;">HEARING</p> <ol style="list-style-type: none">6. Crime 62/2014 TS Halli PS C/w PCR 42/20197. Crime 86/2020 NGPS8. Crime 99/2020 NGPS9. Crl. Misc. 194/202010. Crl. Misc. 195/202011. Crl. Misc. 221/202012. Crl. Misc. 222/202013. OS 187/202014. OS 242/2020 (Sreekantha Vs. Govindappa)	

Hosakote

Dated: - 14.10.2020


Addl. Civil Judge & JMFC.,
Hosakote

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